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Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 9th December, 2019

NOTIFICATION No. 69/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the resignation tendered by Shri Mridul Yadav, Assistant Commissioner (Emp. Code: 8280; D.O.B: 08.01.1992) from the Indian Revenue Service (Customs & Central Excise) with effect from 09.12.2019.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri Mridul Yadav, Assistant Commissioner.
2. The Principal Chief Commissioner of GST & CX, Lucknow Zone, 7-A, Ashok Marg,
   Lucknow-226 001.
3. PS to FM/MOS(F)/RS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New
   Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.